

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 26**

**CP No.132/ND/2013  
RT CP No. 198/Chd/Hry/2017**

**Under Section 397/398 CA,1956**

**In the matter of:-**

Mrs. Rashmi Vaish

...Petitioner

Vs.

M/s. Gupta Metal Sheets Ltd. & ors.

...Respondents

**Present:** Mr. K.V. Singal, Advocate for the respondents.

List the matter for consideration on 05.10.2023.

-sd-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

September 12, 2023  
SM

-sd-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**